

# **WEEKLY CAUSE LIST**

## **25.03.2019 to 29.03.2019**



### **NATIONAL GREEN TRIBUNAL, CENTRAL BENCH** **SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS** **CAUSE LIST OF COURT NO. 1**

Date : 25<sup>th</sup> March, 2019

Time : 10.30 A.M.

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
1.	Original Application No. 12/2018(CZ)	Mangla Ram Jat Vs Collector Jhunjhunu, Rajasthan & Anr.	Mr. Mangla Ram Jat, Applicant in person.	
2.	Original Application No. 42/2018(CZ)	Yashovardhan Shandilya Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv. for Applicant	
3.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
4.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 26<sup>th</sup> March, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
2.	Appeal No. 01/2018(CZ) <b>(M.A.No.14/18)</b>	Ajendra Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
3.	Original Application No. 19/2018(CZ)	Villagers of Village Shahpur Vs Shri Sayeem Ali & 2 Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 104/2017(CZ) <b>(M.A.No.464/17)</b>	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. J.S.Parmar, Adv. Mr. Uday Raj S. Parmar, Adv.	
5.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
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**CAUSE LIST OF COURT NO. 1**

Date: 27<sup>th</sup> March, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 36/2018(CZ)	Mitesh Sharma Vs Bhopal Municipal Corporation	Mr. Varun Sharma, Adv.	
2.	Appeal No. 08/2018(CZ)	Amit Singh Vs Collector, District-Panna & Anr.	Mr. K.P. Shrivastava, Adv.	
3.	Original Application No. 06/2019(CZ)	Narendra Sharma Vs Union of India & Ors.	Mr. Salik Shafique, Adv.	
4.	Original Application No. 04/2018(CZ)	Rajesh Rangari Vs. Union of India & Ors	Mr. Prashant Sthapak, Adv.	
5.	Appeal No. 33/2017(CZ) <b>(M.A.No.478/17)</b> <b>(M.A.No.89/18)</b> <b>(M.A.No.92/18)</b> <b>(M.A.No.93/18)</b>	Rajdeep Biotech Vs CPCB & 3 Ors.	Mr. Shrey Raj Saxena, adv. Mr. Yadvendra Yadav, Adv.	
6.	Original Application No. 87/2017(CZ) <b>(M.A.No.05/18)</b> <b>(M.A.No.26/18)</b>	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh, Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. Pramod Choudhary, Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 28<sup>th</sup> March, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 61/2017(CZ) <b>(M.A.No.352/17)</b> <b>(M.A.No.402/17)</b>	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
2.	Original Application No. 32/2018(CZ)	General Public of Raipur (M.P.) Through Member of Janpad Vs State of MP & 14 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 33/2018(CZ)	Shri Vanti Singh Vs State of MP & 7 Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vs. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv.	
5.	Original Application No. 34/2015(CZ)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 29<sup>th</sup> March, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 30/2018(CZ)	Central Pollution Control Board Vs The Director, M/s Madhya Bharat Phosphates Pvt. Ltd. & 3 Ors.	Mr. Yadvendra Yadav, Adv.	
2.	Original Application No. 37/2018(CZ)	Nityendra Manav Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 01/2018(CZ)	Jiwan Lal Barbaiya Vs State of MP & 4 Ors.	Mr. Dharamvir Sharma, Adv.	
4.	Original Application No. 77/2017(CZ)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Applicant in person	
5.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 128/2017(CZ)(THC) <b>(W.P.No.7089/15)</b>	Suvidha Seva Sansthan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	

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